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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. NO. 323/2003  
M.A. NO. 2270/2003  
M.A. NO. 2271/2003 in  
O.A. NO. 2038/2002

New Delhi this the 14th day of November, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN

HON'BLE SHRI S.K. NAIK MEMBER (A)

Shri Mahaveer C. Singhvi  
S/o Shri Tara Chand Singhvi  
R/o A-302, External Affairs Hostel  
Kasturba Gandhi Marg  
New Delhi-110 001. . . . . Applicant

-versus-

1. The Union of India through  
its Foreign Secretary  
Ministry of External Affairs  
South Block, Government of India,  
New Delhi.
2. Mr. P.L. Goyal,  
The then Additional Secretary (Admn)  
and Presently the Ambassador of India,  
Embassy of India, Kirchenfeldstrasse,  
28, Postfach, 406  
CH-3000, Berne-6, Switzerland ... Respondents

O R D E R (By Circulation)

Justice V.S. Aggarwal:

The applicant had assailed the order terminating/discharging his services. He had filed O.A.No.2038/2002 which was dismissed by this Tribunal on 4.9.2003. The applicant seeks review of the order so passed. Alongwith the review application, he has filed two miscellaneous petitions, one for continuation of stay over the residential accommodation and the other for





personal hearing of the review application in the open court.

2. Since the original application had been dismissed, the applicant asserts that some of the points had not been considered. Indeed the factual position cannot be denied that the argument advanced by the learned counsel had been considered. Becoming wiser after the events will not entitle him to seek the review or consideration of those facts.

3. As regards personal hearing, since under the Central Administrative Tribunal (Procedure) Rules, a review application can be disposed of by circulation, we find no reason to hear the same in the open court. We also do not find any reason to pass any order on the miscellaneous application seeking stay.

4. We do not find any error apparent on the face of the record. Resultantly the review application and the miscellaneous applications are dismissed by circulation.

  
(S.K. Naik)  
Member (A)

  
(V.S. Aggarwal)  
Chairman

/sns/